Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 2484 TO BE ANSWERD ON 05.03.2020

Stadium in Agra

2484. PROF. S.P. SINGH BAGHEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Agra and its adjoining areas have produced many sports persons in the past especially in hockey etc.;
- (b) if so, whether the Ministry is contemplating to develop an international stadium in Agra which can be used not only for sporting events but also for organizing international test and one-day cricket matches/hockey matches etc. keeping in view the fact that there is a blanket ban on industry due to TTZ and such activities would not only promote the tourism but also contribute to the economy; and
- (c) the constraints being faced in this regard and the steps taken/being taken to remove the same?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [SHRI KIREN RIJIJU]

- (a) Shri Jagbir Singh from Agra, Shri Suboth Khandekar from Jhansi, Shri Tushar Khandekar from Jhansi, Shri Ashok Kumar from Jhansi, Mohammad Shahid from Varanasi, Shri Devesh Chauhan from Etawah, Shri K. D. Singh from Barabanki, Shri Ravinder Pal Singh from Lucknow, Shri Zafar Iqbal from Aligarh, Shri Danish Mujtaba from Prayagraj, Shri Lalit Kumar Upadhhaya from Varanasi, Mohammad Amir Khan from Prayagraj and late Shri Dhyan Chand from Prayagraj, include the hockey players from Agra and adjoining areas.
- (b) & (c) Sports being a State subject, the responsibility of development of sports related infrastructure, including stadium at

Agra rests with the State Government. The Central Government supplements the efforts of the concerned State Government by bridging the critical gaps under Khelo India Scheme, which deals with sports infrastructure. Khelo India Scheme does not provide for creation of mega projects such as international stadium in the States / Union Territories.
